

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 295 of 2013 &
IA-392 of 2013

Dated : 18th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Motors Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory
Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran,
Ms. Swagatika Sahoo
Ms. Porova Saigal

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 392 of 2013 (Appl. for stay) to the Respondents returnable on 11.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **11.12.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs